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(For insertion in the Maharashtra Government Gazette, Part – I, Central Section)

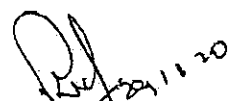
NOTIFICATION BY THE HIGH COURT OF JUDICATURE
APPELLATE SIDE, BOMBAY
No.A- 1228/1443/2020

Read:- In pursuance of the directions issued by the Hon'ble Supreme Court in Writ Petition (C) No. 699 of 2017.

In exercise of the powers conferred by the Code of Criminal Procedure, 1973 (2 of 1974), and of all other powers enabling it in this behalf, the High Court is pleased to identify and designate the Special Court/s, to try the criminal cases against the elected Members of Parliament, Members of Legislative Assembly or Members of Legislative Council (past & present), pending before the Court/s of Sessions/Magistrate as under :

Sr.No.	Name and designation of Judicial Officer/s Identified & designated as Special Court/s
1	Shri Durgaprasad Rajeshwarrao Deshpande, Ad-hoc District Judge-2 and Additional Sessions Judge, District – Nanded.
2	Shri Shashikumar Sambhajirao Dhapate, Civil Judge, Junior Division and Judicial Magistrate, First Class, Umari, District – Nanded.
3	Shri Vijaykumar Bajarang Salunke, Civil Judge, Junior Division and Judicial Magistrate, First Class, Dharmabad, District – Nanded.

High Court, Bombay }
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}
Date: 29th October 2020 }


[S. G. DIGE]
Registrar General


No.A- 1228/1444/2020

Copy forwarded with compliments for information to :-

- 1] The Chief Secretary to the Government of Maharashtra, General Administration Department, Mantralaya, Mumbai (By letter),
- 2] The Principal Secretary and R.L.A., Law and Judiciary Department, Government of Maharashtra, Mantralaya, Mumbai (By letter),
- 3] The Registrar, High Court of Judicature at Bombay
Nagpur Bench, Nagpur / Aurangabad Bench, Aurangabad /
Panaji - Goa Bench,
- ✓ 4] The Principal District and Sessions Judge, Nanded,
- 5] The Principal Judge, City Civil and Sessions Court, Gr. Bombay,
- 6] I/c Chief Metropolitan Magistrate, Esplanade, Mumbai,
- 7] Concerned Judicial Officer,
- 8] The Manager, Government Printing Press, Mumbai (for favour of
publication in the Official Gazette, Government of Maharashtra),
- 9] Registrar (Judicial - I) / Registrar (Legal & Research)
- 10] Inspection Branch / Vigilance Department / JOTI Branch / Pay and
Perks Branch,
- 11] 'A' Civil Branch (Transfer & Posting Section / Review Section /
Promotion Section / Recruitment Section / A.C.R. Section).

High Court, Bombay }
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Date: 29th October 2020 }
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For Registrar General